

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ARAMBAGH HATCHERIES LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	ARAMBAGH HATCHERIES LIMITED
2.	Date of incorporation of corporate debtor	15/12/1973
3.	Authority under which corporate debtor is incorporated / Registered	Ministry of Corporate Affairs (ROC Kolkata – West Bengal)
4.	Corporate Identity Number of corporate debtor	U01222WB1973PLC029137
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Address P O ARAMBAGH, DIST HOOGHLY, NA, West Bengal, India, 712601
6.	Date of closure of Insolvency Resolution Process	01.05.2024
7.	Liquidation commencement date of corporate debtor	01.05.2024
8.	Name and registration number of the insolvency professional acting as liquidator	Sanjay Kumar Poddar IBBI/IPA-001/IP-P01802/2019-2020/12759
9.	Address and e-mail of the liquidator, as registered with the Board	Registered Address Todi Chamber .2 Lal Bazar Street, 2nd Floor, Room 201-203 ,Kolkata, West Bengal ,700001 E-mail: Poddar.sanjay@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address Todi Chamber .2 Lal Bazar Street, 2nd Floor, Room 201-203 ,Kolkata, West Bengal ,700001 E-mail: Poddar.sanjay@gmail.com
11.	Last date for submission of claims	31.05.2024

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the **ARAMBAGH HATCHERIES LIMITED** on 01.05.2024.

The stakeholders of **ARAMBAGH HATCHERIES LIMITED** are hereby called upon to submit their claims with proof on or before 31.05.2024, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.


Sanjay Kumar Poddar
IBBI/IPA-001/IP-P01802/2019-2020/12759
03.05.2024
Kolkata